

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.217/94/AMR/2019	Main Case	94 Of IBC	Omkaram Venkata Ramana in the matter of Nitin Grains and Mills Pvt Ltd & 4 others
	IA(IBC)/58/2022	112 of IBC	Sreenivasa Rao Ravinuthala (RP) of Omkaram Venkata Ramana (Debtor) Vs. Bank of India

ORDER

IA(IBC)/58/2022:

Ms. Sarvani Desi Raju, Counsel for the Applicant present. Mr.Sethu Madhava Rao, Counsel for R1 present. Ms. Divya Dokka, Counsel for R2 present.

Heard. For pronouncement of orders, list the matter on 17.03.2023.

Sd/-
JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL

RSN